NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 108(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016

NAME OF THE COMPANY: M/s. Eden Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

1. Sh. Vivender Gavola, St. Adv. ?

2. Vipul Granda, Adv.

3. Tarun Mehta, Adv.

4. Shelly Khanna, Adv.

Petitionel

The allegations levelled by the petitioner are contained and spread in multiple volumes and Mr Virender Gainda , Ld. Sr Counsel for the Petitioner has stated that he shall prepare a synopsis to facilitate the hearing and passing of the orders, on or before 25th of August 2016. Let the needful be done by 25th August 2016 with a copy in advance to the Counsel- opposite.

Order

P.T.O.

List the matter for further consideration on 29th August 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

Dated 9.8.2016 (A.K. Arora)